

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.333/2018
IN
CP (IB) No.01/Chd/CHD/2017
(Admitted matter)**

In the matter of:

M/s Hind Motors Limited.

....Petitioner.

Present: Mr.Mahendra Pal, Advocate for Daman Kochhar applicant.

CA No.333/2018:

Notice of this application to the Liquidator. Mr.Ramandeep Singh, Advocate representing Mr.Kamal Satija, Advocate for the Liquidator has filed memo of appearance and accepts notice on behalf of the Liquidator. List the application for hearing on 12.09.2018. Reply, if any, be filed at least two days before the date fixed with copy advance to the counsel opposite.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

August 27, 2018.
Ashwani